

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 04 of 2011

Dated: 11th October, 2011

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

Noida Power Co. Ltd. Appellant (s)

Versus

U.P. Electricity Regulatory
Commission Respondent (s)

Counsel for the Appellant(s): Mr. N.G. Ramachandran
Mr. Vishal Gupta
Mr. Sanjeev K. Kapoor
Ms. Ranjitha Ramachandran

Counsel for the Respondent(s): Mr. Kunal Verma &
Mr. Ashok Kumar Singh

ORDER

At the request of the learned counsel for the State
Commission, post the matter for **hearing on 13.10.2011.**

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

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